

(d) if so, the details thereof; and

(e) the steps the Union Government propose to take to check these disguised militants?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) : (a) and (b) Available reports indicate that Pak ISI is spending huge funds to sustain militancy in J & K. The Pak ISI is sending mercenaries into the State, spending huge amounts for providing sophisticated weapons and communication equipment to them and to local militants. Funds are also being funneled through various clandestine channels.

(c) and (d) There are at present around twelve militant organisations in Jammu & Kashmir, which are as under:

1. Hizbul Mujahideen
2. Harkat-ul-Mujahideen
3. Laskar-e-Toiba
4. Al-Burg
5. Tehreek-ul-Mujahideen
6. Al-Jehad
7. J & K Liberation Front
8. Al-Umar-Mujahideen
9. Hizbullah
10. Durktrn-e-Milat
11. J & K Islamic Front
12. Hizbul-Momin

(e) with a view to tackle the militancy problem, sponsored from across the border in J & K Government have adopted a multi-pronged approach which includes inter-alia strengthening the border management, neutralising plans by militants by proactive action against them in the hinterland, gearing up intelligence machinery, increased interaction with border population etc.

#### **Medical Facilities for Retired Government Employees**

2636. SHRI NARESH PUGLIA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have recently withdrawn medical facilities for treatment and hospitalisation of senior citizens;

(b) if so, the details thereof and the reasons therefor;

(c) the details of medical facilities available earlier to the said decisions of the Government for the retired Government Servants in various hospitals under the CGHS scheme;

(d) the details of medical/hospitalisation facilities available for CGHS Senior Citizens beneficiary retired from Central Government services; and

(e) the steps taken by the Government to provide adequate medical facilities to those Government employees?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) No, Sir.

(b) and (c) In view of (a) above questions do not arise.

(d) and (e) The senior citizens are given the same medical facilities as are given to the serving employee beneficiaries in all Central Government/State Government/Railways/ESI/ Municipal hospitals in addition to the private hospitals recognised under CGHS, for obtaining both General purpose and Specialised treatment in CGHS covered areas.

#### **Hindustan Steel Works Construction Limited**

2637. SHRI SUNIL KHAN : Will the Minister of LABOUR be pleased to state:

(a) whether the workers of the Hindustan Steel Works Construction Ltd., specially for Bokaro and Durgapur unit, are not getting their salaries for four months;

(b) if so, the reasons therefor; and

(c) the steps taken by the Government in this regard?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) and (b) It is a fact that workers of Hindustan Steel Works Construction Ltd., especially at Bokaro and Durgapur units have not been paid their salaries for the last 3-4 months. This is due to the acute financial condition of the company, owing to dearth of work orders from the steel plants during the current year.

(c) The Department of Steel, as a short-term measure, has been assisting Hindustan Steel Works Construction Ltd., in obtaining more work orders. A financial restructuring-cum-financial assistance package is also under consideration.

#### **Indian Red Cross Society**

2638. SHRI CHAMAN LAL GUPTA : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state: